

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.01.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 04/BB/2021	For admission	Sec 9 of I&B code 2016	Narangal Inter- national Hotels Pvt Ltd	Kala Agarwal, PCS	Coffee day Global Ltd	

ADVOCATE FOR PETITIONER/s:

Ms. Kala Agarwal.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Kala Agarwal, Learned PCS through Video Conference.

Issue Notice. The Registry is directed to issue notice to the MD of the Company and also to the Company, through email and the Petitioner is also permitted to take notice to the MD of the Company and also to the Company, through authorized email as well as by speed post, along with Company Petition and material paper and submit the proof of service before the next date of hearing. Post the case on **22.02.2021**


MEMBER (T)


MEMBER (J)

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